

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated: Guwahati, the 23rd of January, 2024

No.HC.XLV/272/2018/ 49 /PM&P# Sri Prabal Medhi, Systems Officer, Office of the District & Sessions Judge, Dima Hasao, is temporarily deputed as Systems Officer in the Office of the District & Sessions Judge, Kamrup, Amingaon.

Sri Medhi will draw his salary and other allowances from his present place of posting i.e. District Judiciary, Dima Hasao.

No.HC.XLV/272/2018/ 50 /PM&P# Smti Dipanjali Bora, Systems Assistant, Office of the District & Sessions Judge, Nagaon, is temporarily deputed as Systems Assistant in the Office of the District & Sessions Judge, West Karbi Anglong, Hamren.

Smti Bora will draw her salary and other allowances from her present place of posting i.e. District Judiciary, Nagaon.

No.HC.XLV/272/2018/ 51 /PM&P# Sri Nikun Kalita, Systems Assistant, Office of the District & Sessions Judge, Baksa (presently on deputation at District Judiciary, Kamrup, Amingaon), is transferred as Systems Assistant in the Office of the District & Sessions Judge, Dima Hasao.

Sri Kalita will join at his new place of posting within 15 days from the date of this notification.

No.HC.XLV/272/2018/ 52 /PM&P# Smti Himadri Deori, Systems Assistant, Office of the District & Sessions Judge, Lakhimpur, is transferred as Systems Assistant in the Office of the District & Sessions Judge, Bongaigaon.

Smti Deori will join at her new place of posting within 15 days from the date of this notification. She is not entitled to claim TA and DA, as the transfer is made at her own request.

By Order,
Sd/- Sunil Kumar Poddar
REGISTRAR GENERAL

Memo No. HC.XLV/272/2018/ 53 /PM&P, dated the 23rd of January, 2024.

Copy to:

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Registrar (Vigilance/Judicial & IT/Administration/Establishment), Gauhati High Court, Guwahati.
5. The District & Sessions Judge, Baksa & Kamrup, Amingaon. They are requested to release Sri Nikun Kalita, Systems Assistant, in order to enable him to join at his new place of posting within 15 days.
6. The District & Sessions Judge, Lakhimpur. He/She is requested to release Smti Himadri Deori, Systems Assistant, in order to enable her to join at her new place of posting within 15 days.
7. The District & Sessions Judge, Dima Hasao/ Nagaon, for information and necessary action.
8. The District & Sessions Judge, Bongaigaon/ West Karbi Anglong, Hamren.
9. The Joint Registrar (Recruitment/Vigilance/PM&P/Judicial), Gauhati High Court, Guwahati.
10. The Treasury Officer, _____.
11. The Private Secretary to Hon'ble Mr. Justice _____
Gauhati High Court, Guwahati.
12. The Project Manager, Gauhati High Court, Guwahati for uploading the Notification in the Gauhati High Court website (Promotion/Transfer).
13. The Senior Systems Officer, Gauhati High Court, Guwahati.
14. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
15. Sri Prabal Medhi, Systems Officer, Office of the District & Sessions Judge, Dima Hasao.
16. Smti Dipanjali Bora, Systems Assistant, Office of the District & Sessions Judge, Nagaon.
17. Sri Nikun Kalita, Systems Assistant, Office of the District & Sessions Judge, Baksa (presently on deputation at Office of the District Judiciary, Kamrup, Amingaon).
18. Smti Himadri Deori, Systems Assistant, Office of the District & Sessions Judge, Lakhimpur.


23.01.2024
REGISTRAR GENERAL